

Gujarat Municipalities (Reservation of SC, ST, BC and Women for the Office of the President) Rules, 1995

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SCHEDULE 1 :-ROSTERFOR THE OFFICE OF THE PRESIDENT OF THE NAGARPANCHAYAT

Gujarat Municipalities (Reservation of SC, ST, BC and Women for the Office of the President) Rules, 1995

Whereas the draft of the Gujarat Municipalities (Reservation of SC, ST, BC and Women for the Office of the President) Rules, 1995 was published, as required by Sec. 277 read with sub-section (3) of Sec. 33 of Gujarat Municipalities Act, 1963 (Guj. 34 of 1964) in the Gujarat Government Gazette, Extra-ordinary Part I-A, dated the 6th December, 1995 under Government Notification, Urban Development and Urban Housing Department No. KV-168-95-NPL-4594-4609-M, dated 6th December, 1995 inviting objections and suggestions from all persons likely to be affected thereby within fifteen days from the date of publication of the said notification in the Official Gazette: And, whereas objections and suggestions which were so received on the said draft have been considered by the Government; Now, therefore, in exercise of the powers conferred by sub-section (1) of Sec. 277 read with sub-section (3) of Sec. 33 of the Gujarat Municipalities Act, 1963 (Guj. Act No. 34 of 1964) the Government of Gujarat hereby makes the following rules, namely:

1. Short title :-

These rules may be called the Gujarat Municipalities (Reservation of SC, ST, BC and Women for the Office of the President) Rules, 1995.

2. Reservation in favour of Scheduled Castes, Scheduled

Tribes, Backward Classes and women :-

The office of the President of a Municipality shall be reserved in favour of Scheduled Castes, Scheduled Tribes, Backward Classes and women in accordance with the roster shown in SCHEDULE.

3. Reservations to continue for casual vacancies :-

If any election is to be held for filling up a casual vacancy that has arisen in the office of the President, the reservation, if any, applicable for the election of the previous President (whose term has not been completed) shall continue for such election.

4. Roster point when municipality is reconstituted :-

Where a municipality has been reconstituted either after the term of the previous municipality has expired or the previous municipality has been dissolved before its term has expired, then for the election of the President after such reconstitution, the roster point next to the one last used shall be used as the starting point.

5. Duration of Roster :-

This roster shall continue to be effective for a period of ten years starting from the first election held in accordance with these rules.

6. Roster points when a new municipality is constituted :-

When a new municipality is constituted either by amalgamation of new areas or otherwise the State Government shall decide its roster points on the same principles under which this Roster is decided for such municipality, and in this case Roster of other municipalities shall not be disturbed.

SCHEDULE 1**ROSTER FOR THE OFFICE OF THE PRESIDENT OF THE NAGARPANCHAYAT**

SCHEDULE											
ROSTER FOR THE OFFICE OF THE PRESIDENT OF THE NAGARPANCHAYAT											
Sr. No.	Name of the Nagar-Panchayat	YEARWISE				ROSTER			POINT		
		1st	2nd	3rd	4th	5th	6th	7th	8th	9th	10th
		CATEGORY A : (BC-1, WOMEN-3, GENERAL-6)									
1.	Vastral	G	BC	G	W	G	G	W	G	W	G
2.	Chorwad	G	W	G	BC	G	G	W	G	W	G
3.	Manavadar	G	W	G	W	G	G	BC	G	W	G
4.	Bhavavadar	G	W	G	W	G	G	W	G	BC	G

5.	Kutiyana	G	BC	G	W	G	G	W	G	W	G
6.	Vanthali	G	W	G	BC	G	G	W	G	W	G
7.	Ranavav	G	W	G	W	G	G	BC	G	W	G
8.	Salaya	G	W	G	W	G	G	W	G	BC	G
9.	Talaja	G	BC	G	W	G	G	W	G	W	G
10.	Visavadar	G	W	G	BC	G	G	W	G	W	G
11.	Chalala	G	W	G	W	G	G	BC	G	W	G
12.	Halvad	G	W	G	W	G	G	W	G	BC	G
13.	Gariadar	G	BC	G	W	G	G	W	G	W	G
14.	Jaffrabad	G	W	G	BC	G	G	W	G	W	G
15.	Gadhada	G	W	G	W	G	G	BC	G	W	G
16.	Joshiपुर	G	W	G	W	G	G	W	G	BC	G
17.	Kalavad	G	BC	G	W	G	G	W	G	W	G
18.	Lathi	G	W	G	BC	G	G	W	G	W	G
19.	Memnagar	G	W	G	W	G	G	BC	G	W	G
20.	Mansa	G	W	G	W	G	G	W	G	BC	G
21.	Boriyavi	G	BC	G	W	G	G	W	G	W	G
22.	Jamjodhpur	G	W	G	BC	G	G	W	G	W	G
23.	Mahudha	G	W	G	W	G	G	BC	G	W	G
24.	Kheralu	G	W	G	W	G	G	W	G	BC	G
25.	Anklav	G	BC	G	W	G	G	W	G	W	G
26.	Prantij	G	W	G	BC	G	G	W	G	W	G
27.	Talod	G	W	G	W	G	G	BC	G	W	G
28.	Kalol (Dist. Panch.)	G	W	G	W	G	G	W	G	BC	G
29.	Ramol	G	BC	G	W	G	G	W	G	W	G
30.	Vijapur	G	W	G	BC	G	G	W	G	W	G
31.	Oad	G	W	G	W	G	G	BC	G	W	G
32.	Karamsad	G	W	G	W	G	G	W	G	BC	G
33.	Navagam-Ghed	G	BC	G	W	G	G	W	G	W	G
34.	V.V. Nagar	G	W	G	BC	G	G	W	G	W	G
35.	Dakor	G	W	G	W	G	G	BC	G	W	G
36.	Bhachau	G	W	G	W	G	G	W	G	BC	G
37.	Khedbrahma	G	BC	G	W	G	G	W	G	W	G
		CATEGORY B: (ST-1, BC-1', WOMEN-3, GENERAL 5)									
38.	Karjan	G	ST	G	W	G	W	G	BC	G	W
39.	Devagadhbaria	W	G	BC	G	W	G	ST	G	W	G
		CATEGORY C: (ST-1, STW-1, BC-1, WOMEN-2, GENERAL 5)									
40.	Satrapur	W	G	ST	G	BC	G	W	G	STW	G
41.	Chhota Udairpur	G	ST	G	W	G	STW	G	BC	G	W

42.	Songadh	STW	G	BC	G	W	G	W	G	ST	G
		CATEGORY D: (ST-2, STW-1, BC-1, WOMEN-2, GENERAL 4)									
43.	Pardi	ST	G	W	G	STW	G	BC	W	ST	G
		CATEGORY E : {ST-2, STW-2, BC-1, WOMEN-1, GENERAL 4)									
44.	Zalod	STW	G	BC	ST	G	STW	G	W	ST	G
		CATEGORY F: (ST-3, STW-2, BC-1, WOMEN-1, GENERAL 3)									
45.	Dharampur	ST	W	STW	G	BC	ST	G	STW	G	ST
		CATEGORY G: (SC-I/BC-1, WOMEN-3, GENERAL 5)									
46.	Bantva	w	G	BC	G	W	G	SC	G	W	G
47.	Mavadi	G	SC	G	W	G	W	G	BC	G	W
48.	Bhavad	W	G	SC	G	W	G	W	G	BC	G
49.	Chanasama	G	SC	G	W	G	W	G	W	G	BC
50.	Nana-Mava	W	G	W	G	SC	G	BC	G	W	G
51.	Sarkhej-Okaf	G	W	G	SC	G	W	G	BC	G	W
52.	Dhrol	W	G	W	G	SC	G	W	G	BC	G
53.	Kheda	G	W	G	SC	G	W	G	BC	G	W
54.	Radhanpur	SC	G	W	G	W	G	BC	G	W	G
55.	Harij	G	W	G	SC	G	W	G	W	G	BC
56.	Idar	SC	G	W	G	W	G	W	G	BC	G
57.	Rapar	G	BC	G	W	G	SC	G	W	G	W
58.	Dhanera	W	G	BC	G	W	G	SC	G	W	G
		CATEGORY H : (SC-1, SCW-1, BC-1, WOMEN-2, GENERAL 5)									
59.	Thangadh	SCW	G	BC	G	W	G	W	G	SC	G
60.	Tharad	W	G	SC	G	BC	G	W	G	SCW	G